#### The Details of Construction of Roads

- 14/13/281 SH RAKESH DAULTABAD, M.L.A (Badshahpur): Will the Deputy Chief Minister be pleased to state:
  - a) the details of works being undertaken by the Public Work Department (B&R) in the Badshahpur Assembly Constituency togetherwith the details thereof;
  - b) the status of completion of these works;
  - c) the details of the tenders awarded for these works togetherwith their copies; and
  - d) the details of construction of roads undertaken by the Public Work Department (B&R) division of PWD Gurugram from the year 2019 till to date in the Badshahpur Assembly Constituency togetherwith the details thereof?

### **DUSHYANT CHAUTALA, DEPUTY CHIEF MINISTER, HARYANA**

a), b) and c)

Sir,

(i) Three works amounting to Rs. 897.69 lacs are in progress in Badshahpur Constituency as under:-

Sr. No	Name of work	A/A amount (in lacs)	Date of start	Date of completion	Status of work	Remarks
1	Providing strengthening on Bamrauli to Sihi km 0.00 to 1.00 in Gurugram District	44.21	05.10.19	30.09.2022	40% work completed	Work is delayed due to default of agency.  Termination proceedings being initiated.
2	Providing re-construction of road from Kherki Majra to Dharampur via Daultabad km 0.00 TO 3.75 in Gurugram district.	402.92	14.09.19	30.09.2022	90% work completed	Work is delayed due to default of agency.  Termination proceedings being initiated.
3	Construction of PHC at village Palra in Gurugram District.	450.56	16.11.21	15.11.2022	Work could not be started due to land issue.	The land earlier identified could not be arranged by the client Department. Hence, alternate site is being arranged

Copy of allotment letters for above works attached.

ii) Administrative Approval for two works amounting to Rs 432.76 lacs has been received, the details of the same is as under:-

Sr.	Name of work	A/A amount	Status of work
No		(in lacs)	
1	Providing RCC side drain on Gurugram-Farrukhnagar-Jhajjar road (SH-15A) km 10.500 to 11.280 in Gurugram District (Road ID 8755)	18.09	DNIT/Detailed estimate under preparation on HEW portal
2	Construction of 03 nos new roads in the jurisdiction of PD-II, PWD B&R Br., Gurugram in Gurugram District	414.67	DNIT/Detailed estimate under preparation on HEW portal

d) Administrative Approval amounting to Rs 428.32 lacs has been received for construction of following three new roads:-

Sr. No.	Name of Road	Length of road	Administrative Approval	Status of work
110.		(in Km)	(in Lacs)	
1	Construction of new road from Mubarikpur to	3.50	302.82	DNIT/Detailed Estimate
	Fathepur km 0.00 to 3.50 (on permit line) in			under process on HEW
	Badshapur Constituency.			portal
2	Construction of new road from Sultanpur Kaliawas road to Dhani Harisingh & Chaumia ki Dhani km 0.00 to 0.91 in Badshapur Constituency.	0.91	72.08	DNIT/Detailed Estimate under process on HEW portal
3	Construction of new road from Garhi Harsaru- Tuglakpur road to Dharmu ki Dhani km 0.00 to 0.47 in Badshapur Constituency.	0.47	41.46	DNIT/Detailed Estimate under process on HEW portal

#### सड़कों के निर्माण का ब्यौरा

14/13/281 श्री राकेश दौलताबाद, विधायक (बादशाहपुर) :

क्या Public Works (B&R) Minister be pleased to state that :-

क्या उप म्ख्यमंत्री कृपया बताएंगे कि:-

- (क) बादशाहपुर विधान सभा निर्वाचनक्षेत्र में लोक निर्माण (भवन एवं सड़कें) विभाग द्वारा आरम्भ किए गए कार्यों का ब्यौरा क्या है;
- (ख) इन कार्यों के पूरा करने की स्थिति क्या है;
- (ग) इन कार्यों के लिए दी गई निविदाओं तथा उनकी प्रतियों का ब्यौरा क्या है; तथा
- (घ) बादशाहपुर विधान सभा निर्वाचनक्षेत्र में वर्ष 2019 से आज तक लोक निर्माण (भवन एवं सड़कें) विभाग के गुरुग्राम के मण्डल द्वारा आरम्भ की गई सड़कों के निर्माण का ब्यौरा क्या है?

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## दुष्यंत चौटाला, उप मुख्यमंत्री, हरियाणा

क), ख) और ग)

श्रीमान,

(i) बादशाहपुर निर्वाचनक्षेत्र में तीन कार्य प्रगति पर है जिनकी राशि रु.897.69 लाख है:-

अन् क्रमांक	कार्य का नाम	ए / ए राशि (लाख में)	प्रारभ की तिथि	समापन की तिथि	काम की स्थिति	टिप्पणि
1	गुरुग्राम जिले में बमरौली से सीही किमी 0.00 से 1.00 तक सुदृढ़ीकरण प्रदान करना	44.21	05.10.19	30.09.2022	40% काम पूरा हो गया है	एजेसी के डिफॉल्ट के कारण काम में देरी हो गई है। समापन की कार्यवाही प्रार्भ की जा रही है।
2	ग्रगाम जिले में खेरकी माजरा से धर्मप्र वाया दौलताबाद किमी 0.00 से 3.75 तक सड़क का पुन: निर्माण प्रदान करना	402.92	14.09.19	30.09.2022	90% काम पूरा हो गया है	एजेसी के डिफॉल्ट के कारण काम में देरी हो गई है। समापन की कार्यवाही प्रारंभ की जा रही है।
3	गुरुग्राम जिले के ग्राम पलरा में पीएचसी का निर्माण।	450.56	16.11.21	15.11.2022	जमीन विवाद के कारण काम शुरू नहीं ही सका।	सर्वाधित विभाग द्वारा पहले चिन्हित की गई भूमि की व्यवस्था नहीं की जा सकती। इसलिए वैकल्पिक भूमि की व्यवस्था की जा रही है

उपरोक्त कार्यों के आवंटन पत्रों की प्रति संलग्न है

ii) दो कार्यों की रुपये 432.76 लाख की प्रशासनिक स्वीकृति प्राप्त हो चुकी है, जिसका विवरण इस प्रकार है:-

अन् क्रमांक	कार्य का नाम	ए / ए राशि (लाख में)	काम की स्थिति
1	गुरुग्राम जिले में गुरुग्राम-फुरुखनगर-झुज्जर रोड (एसएच-15ए) किमी 10.500 से 11.280 पर आरसीसी साइड ड्रेन उपलब्ध कराना (रोड आईडी 8755)	18.09	डीएनआईटी/विस्तृत अनुमान एचईडब्ल्य पोटल पर प्रक्रियाधीन है
2	गुरुग्राम जिले में पीडी-द्वितीय, पीडब्ल्युडी बी एंड ओर बीआर, गुरुग्राम के अधिकार क्षेत्र में 03 नई सड़कों का निर्माण	414.67	डीएनआईटी/विस्तृत अनुमान एचईडब्ल्य पोटल पर प्रक्रियाधीन है

**घ**) निम्नलिखित तीन नई सड़कों के निर्माण के लिए 428.32 लाख रुपये की प्रशासनिक स्वीकृति प्राप्त हुई है:-

अनु क्रमाक	कार्य का नाम	सड़क की लंबाई (किमी में)	प्रशासनिक स्वीकृति (लाख में)	काम की स्थिति
1	बादशाप्र निर्वाचन क्षेत्र में मुबारिकपुर से फतेहपुर किमी 0.00 से 3.50 (परमिट लाइन पर) तक नई सड़क का निर्माण।	3.50	302.82	डीएनआईटी/विस्तृत अनुमान एचईडब्ल्य पोटल पर प्रक्रियाधीन है
2	बादशापुर निवोचन क्षेत्र में सल्तानपुर कालियावास रोड से ढोणी हरिसिंह एवं चौमिया की ढाणी किमी 0.00 से 0.91 तक नई सड़क का निर्माण।	0.91	72.08	डीएनआईटी/विस्तृत अनुमान एचईडब्ल्य पोटल पर प्रक्रियाधीन है
3	बादशाप्र निर्वाचन क्षेत्र में गढ़ी हरसरू-त्गलकप्र मार्ग से धर्मू की ढाणी किमी 0.00 से 0.47 तक नई सड़क का निर्माण।	0.47	41.46	डीएनआईटी/विस्तृत अनुमान एचईडब्ल्य पोटल पर प्रक्रियाधीन है



# HARYANA PUBLIC WORKS DEPARTMENT, HARYANA (Buildings & Roads Branch)

O/o Executive Engineer, Provincial Division No.II, PWD B&R Br., Gurgaon 0124-2300891 (Office)

#### Issue of Notice to proceed with the work

To

Sh. Ram Kumar Govt.Contractor, Sh. Rajinder Singh,Flate No. 169/8, Tower No.4, SBP Homes, Sector, 126, Mohali (Punjab)

No.

dated 07.01.2020

Dear Sir,

Pursuant to your furnishing the requisite security as stipulated in ITB clause 34.1 and signing of the Contract for the work of providing/strentehning on Bamrauli to Sihi km 0.00 to 1.00 in Gurugram District.(HSAMB Road transferred to PWD(B&R).at a Bid Price of Rs. 4011687 (Rupees Forty Lacs Eleven thousand Six hundred & eighty seven Only.)

You are hereby instructed to proceed with the execution of the said works in accordance with the contract documents.

Executive Engineer, Provincial Division No.II, PWD B&R Br., Gurgaon.

Endst.No.

Copy forwarded to the Superintending Engineer, Gurgaon Circle, PWD B&R Br., Gurgaon for information and necessary action. This is w.r.t. this office No.7362 dated 16.09.2019.

DA/As above

Executive Engineer, Provincial Division No.II, PWD B&R Gurgaon.

Endst.No.

dated

Copy forwarded to the Sub Divisional Engineer, Provincial Sub Division No.IV, PWD B&R Gurgaon for information. This is w.r.t. this office No.7363-65 dated 16.09.2019. The photocopy of BG No.07950000120 dated 06.01.2020 valid upto 27.05.2024 issued by Oriental Bank of Commerce, Rohtak is sent herewith. He is requested to depute some responsible official to the concerned bank for confirmation of the above said BG at personal level within 3 days positively and sent to this office.

DA/As above

Executive Engineer, Provincial Division No.II, PWD B&R Gurgaon.

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# PUBLIC WORKS DEPARTMENT (B & R), HARYANA

Superintending Engineer,
GurugramCircle,
PWD (B&R) Gurugram.

Tele:0124-2321494 E-mail ID: <u>pwd-segurgaon@hry.nic.in</u>

No.

162 366 /R/Dated:

29/8/19

Issue of Notice to proceed with the work

#### Email/Registered

To

M/s Ramkumar Contractor,
House No. 1387/19,
New Chinyot Colony,
Rohtak Haryana - 124001
Email ID: - ramkumarcontractor1@6

Email ID: - ramkumarcontractor1@gmail.com

Dear Sin

Pursuant to your furnishing the requisite security as stipulated in ITB clause 34.1 and signing of the contract for the work of Improvement of 2 nos. Roads in Provisional Division No. II, PWD (B&R), Gurugram in Gurugram District (Transferred from HSAMB to PWD (B&R) (i). Basai to Garhi Harsaru km 0.00 to 4.50 (ii). Kherki Majra to Dharampur Via Daultabad km 0.00 to 3.75 in the State of Haryana at a bid price of ₹7,85,56,057/- (Rupess seven crore eighty five lakh fifty six thousand and fifty seven only).

You are hereby instructed to proceed with the execution of the said work in accordance with the contract documents. The letter of acceptance of this work was issue to you vide this office letter no. 119637/R dated 27.06.2019. So, this letter to proceed with the work should have been issued on 02.08.2019, but the same has been delayed as you had not submitted the proper performance security in time. Therefore, the schedule date of start of this work will be w.e.f 02.08.2019.

DA/NIL

Superintending Engineer, Gurugram Citcle, PWD B&R Gurugram.

Rom Klonde CONTRACTOR

WITNESS

Gurugram Circle,

(4)

Kind Attn. C.E. (Roads) Endst. No. 162369

/Road/Dated:

29/8/19

Copy forwarded to Engineer, in -Chief Haryana PWD B&R Branch Nirman Sadan Sec-33 B Chandigarh for information w.r.t this office letter no. 119641/R dated 27.06.2019.

DAVNIL

Superintending Engineer,
Gurugram Circle, PWD B&R
Gurugram

Endst. No. 162370

/Road/Dated:

29 | 8 | 8 | 10 |

Copy forwarded to the Executive Engineer, Provincial Division No. II, PWD B&R Gurugram for information w.r.t this office letter no. 119642/R dated 27.06.2019. The Bank Guarantee no. 07950000619 valid upto 21.08.2019, received from the agency is sent herewith in original for keeping the same in his safe custody. It is further intimated that the bank guarantee have not been confirmed till date wherein a email bearing dated 22.08.2019 have already been sent to you regarding confirmation of bank guarantee. You are once again requested to got confirmed the bank guarantee from the concerned bank and submit the same to this office, otherwise you will be responsible for the adverse consequences if arise later on.

DA/ Bank Guarantee in original No. 07950000619 Dated 21.08.2019 Superintending Engineer,
Gurugram Circle, PWD B&R
Surugram

Zon Komoco Contractor

WITNESS

Gurugram Circle.



### HARYANA PW (B&R) DEPARTMENT CHANDIGARII

From

The Engineer-in-Chief, (BinMings) Haryana, PW (B&R) Deptt Chandigarh.

To

The Superintending Engineer, Surugram Circle, Hr. PW (B&R) Br. Gurugram SUPUL SUPUL

No. 181277 AVI

Dated 25/10/2021

Subject: -

Tender Case for the work of Construction of PHC with Residences at Village Parla, District Gurugram.

(F/S. amounting to Rs 2,57,28,294/-)

Reference: - Your office letter No. 162930 dated 24.09.2021.

As explained and recommended by you vide letter under reference, Worthy Chief Engineer (Buildings) has accorded approval of the tender for the work cited as subject for the amount of Rs 2,57,28,294/- as corrected in financial statement in favour of the lowest tenderer i.e. M/s Gauri Buildeon Pvt. Ltd. with gives an excess of 6.12% (Six Point One Two Percent only) above (HSR 1988 +CP) as on 03.05.2021 /Analytical cost.

The lesser of following shall be paid to the agency.

Amount calculated with accepted rates of lowest agency.

(ii) Amount calculated 6.12 % above (HSR 1988+CP) as on 03.05.2021 / analytical rates / NS items rates as worked out in the financial statement (which will be made part of the agreement). Other terms & condition will remain same

Further subject to financial regularities /decisions taken in the meeting and as per conditions mentioned below

#### CONDITIONS

 You will be responsible for the bill of quantities as well as Correctness and reasonability of N.S items rates.

As per instructions issued vide this office No. 5192/EIC/89 dated 24-07-89, this approval shall not, at all, be treated under the law as an acceptance by this office. The acceptance of the offer of the tender rests with only the Executive Engineer concerned to be issued in due course appropriately to the tenderers.

While issuing acceptance letter, the instructions issued vide this office memo No.2553-72/NIH dated 23-03-89. Should be kept in view i.e. letter is to be issued on behalf of the Governor of Haryana.

You are further requested to advise the concerned Executive Engineer to ensure the issuance of the acceptance letter after comparing all the tendered rates and verification of rebates to be obtained as per corrected financial statement with the original tender etc. to avoid ambiguity etc.

You are further requested that after adding the impact of direct charges of Cement and Steel in relation to the issue rates, the approved rough cost estimate may required revision and if it so you will get the revised estimate approved within 30 days without hampering the progress of the work in any manner what-so-ever. The detailed estimate of the work may also be got technically sanctioned from the competent authority within 30 days after completing all due formalities and complying with relevant rules/instructions on the subject.

The tender documents as received vide your letter under reference are also returned herewith in original.

You are requested to issue allotment accordingly.

James

DA/I. Approved DNIT

CONTRACTOR

2 Financial Statement

3 Download comparitve statement 4 Copy of approval of technical bids Executive Engineer (B-l) for Engineer-in-Chief (Bldgs) Haryana, C-PW (B&R) Deptt., Chandigarh.

PA to CE(Bldgs) 2. Chief Architect, Haryana. 3 CHD -CDO-I, 4 JE-I Head office

Supdt.

Gurugram Circle

Gurgaon Circle

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